

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 95 21 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the ²⁴~~24~~²⁴ ~~August~~^{Sep}, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/270 dated 17.09.2024.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted **casual leave on 13.09.2024**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/95 22 - 95 23 /A, dated , 24-09-24

Copy to:

1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

Quita